

Annexure 3

Name of the corporate debtor: Renaissance Corporation Limited - In Liquidation		Date of commencement of liquidation: 18 October 2022 (order published/received on 21st November 2022)		List of stakeholders as on: 21st January, 2023											
Sr. No.	Name of creditor	Identification No.	Date of receipt	Details of claim received		Details of claim admitted						Amount of claim rejected	Amount of claim under verification	Remarks, if any	
				Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim				Amount of any mutual dues, that may be set off
1	CGST Division, Anjar Bhadrav	N/A	13.12.2022	829178525	829178525	CGST Dues	-	NA	-	24.20%	-	-	-	-	Claim tried in CIRP considered. Relinquishment of security/ Interest deemed as Relinquished since not informed to Liquidator within 30 days of LCD. Considered secured to the extent of attachment of Rs 19045.00
2	State Tax Department Gujarat	N/A	Claim filed in CIRP	222918740	222918740	State Tax Dues	19,045	NO	-	6.50%	-	-	-	-	
3	DGFT	N/A	08.12.2022	2290362369	2290362369	Advance license dues	19,045	NA	-	66.90%	-	-	-	-	
				3,342,459,634	3,342,459,634		19,045			97.60%					

(Amount in Rs)